

ITEM NO.19

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI (D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

Date : 01/04/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Manu Shanker Mishra,Adv.

For Respondent(s) Mr. Ram Kishor Singh Yadav, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Vinay Garg,Adv.
Mr. Yadav Narender Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of Respondent Nos. 1 and 2 has already been come on record. However, for legal representatives no. 3(i) to 3(iv) of deceased Respondent No. 3 it is still awaited. Be filed within four weeks time as last opportunity.

List on 10.07.2015.

(RACHNA GUPTA)
Registrar

JG